

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) CP 2 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
NATIONAL COMPANY LAW TRIBUNAL , INDORE BENCH ON 22.10.2020**

Name of the Company: Peoples General Hospital Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: 90(7) of Co. Act, 2013

ORDER

Learned Counsel Mr. Amalpushp Shroti appeared.

Learned Senior Counsel Mr. Saurabh Soparkar appeared.

Learned Senior Counsel Mr. Sandeep Singhi appeared.

Learned Counsel Mr. Amit Dubey appeared.

Heard on general issues to all advocates.

Matter to appear for further hearing on 12.11.2020 at 2.00 p.m.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 22nd day of October, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**